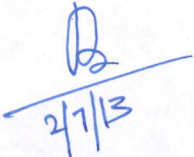


A-32011/11/2011-Ad.II
Government of India
Ministry of Corporate Affairs

New Delhi, dated 02-07-2013

Office Order

The competent authority in the Ministry has decided that Sh. BN Harish, D.II Policy in MCA Headquarters, shall hold the additional charge of RD (NR) Noida, till the time a decision is taken for regular incumbent as RD Noida.


2/7/13

(R K Pandey)

Under Secretary to the Government of India
Telefax: 23383507

To

1. Sh. BN Harish, D.II Policy in Headquarters.
2. PS to CAM
3. Sr. PPS/PPS/PS to Secretary, AS, JS(R), JS(M), JS(B), JS(SP), D.II (UCN).
4. EG Cell for placing this order in employees corner (transfers/postings).